

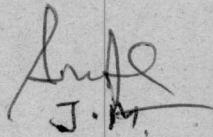
O.A. 966/93

20.5.99

Hon'ble Mr. S. Dayal A.M.
Hon'ble Mr. S.K. Agarwal J.M.

None for the applicant. Notice was issued to the applicant on the last date to appear in person. Last opportunity is allowed. In case none appears for the next date, orders for final disposal of the O.A. shall be passed.

List this case on 3-8-99.

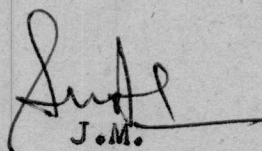

J.M.

A.M.

03/8/99

Hon. Mr. S. Dayal, A.M.
Hon. Mr. S.K. Agarwal, J.M.

None for the applicant. The erstwhile counsel for the applicant expired some times back and notice was issued to the applicant to appear in person, by registered post on 31.3.99, but none appeared on 20.5.99 and as well as today. The applicant appears to have lost interest in this case. The O.A. is, therefore, dismissed in default and for non-prosecution.


J.M.


A.M.

/m.m./